

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**PUBLIC NOTICE**

Public hearing on draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (First Amendment) Regulations, 2015 and draft Central Electricity Regulatory Commission (Indian Electricity Grid Code) (Fourth Amendment) Regulations, 2015 was scheduled to be held on 5.8.2015 at 1400 Hrs.

2. On the basis of the requests received from stakeholders and consumers, the public hearing has been re-scheduled to 1030 Hrs. on 19.8.2015. Venue of the hearing remains the same as notified vide letter dated 24.7.2015.

**Sd/-  
(Shubha Sarma)  
Secretary  
3.8.2015**